

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

NEW DELHI, 21.9.1979.

NOTIFICATION
INCOME TAX

No.3017(F.No.203/80/79-ITAI): It is hereby notified for general information that the institution mentioned below has been approved by the Indian Council of Social Science Research the prescribed authority for the purposes of clause(iii) of sub-section(I) of Section 35 of the Income-tax Act, 1961, subject to the following conditions:-

- 1) The funds collected by the Consumer Education and Research Centre, under this exemption will be utilized, exclusively for promotion of research in Social Science.
- 2) That the Institute shall maintain separate accounts of the funds collected by them under the exemption.
- 3) That the Centre shall send annual statement of accounts and annual report to the I.C.S.S.R as well as to the concerned Commissioner of Income-tax, showing the funds collected by them under the exemption and the manner in which the funds were utilized.

INSTITUTION CONSUMER EDUCATION & RESEARCH CENTRE, AHMEDABAD

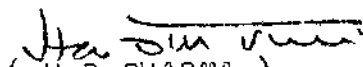
* This notification is effective for a period of three years from 1.4.1979 to 31.3.1982.

Sd/-
(J.P.SHARMA)
DIRECTOR TO THE GOVERNMENT OF INDIA

Copy forwarded to:-

1. All Commissioners of Income-tax (2 copies).
2. Director of Inspection(I.T.A.&Audit)/Investigation/Research & Statistics/Publication and Public Relations, New Delhi.
3. Directorate of O&M Services(IT), 1st Floor, Awan-e-Ghalib, Mata Sundri Lane, New Delhi-1.
4. Indian Council of Social Science Research, 11P.A. Hostel Indraprastha Estate, New Delhi w.r.t. their letter F.No.6-8/79-A dated 11.9.79.
5. The Executive Trustee, Consumer Education & Research Centre Navraungpura, Ahmedabad-9, w.r.t. his letter dated 18.5.79.
6. Comptroller & Auditor General of India (20 copies).
7. Bulletin section of D.I.(R.S.&P), New Delhi (5 copies).

AUTHORISED FOR ISSUE


(H.D.SHARMA)
ASST. DIRECTOR OF INSPECTION
(RS&P)

Sd/-
(J.P.SHARMA)
DIRECTOR TO THE GOVERNMENT OF INDIA

No.CC/ITAI/2882/675/RSP/79.